

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:841

ANSWERED ON:24.11.2009

DEPLOYMENT OF CRPF AND RAF IN STATES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has deployed battalions of the Central Reserve Police Force (CRPF) and the Rapid Action Force (RAF) in different States and some important places of worship in the country;
- (b) if so, the details of such deployment including places of worship for protection by the said forces;
- (c) whether the Government has any proposal to increase the deployment of the CRPF and the RAF in different States; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) The maintenance of Law and Order is the responsibility of the State government. The CRPF/CPMFs are made available to assist the State Governments to maintain the public order on their request. The place of deployment is decided according to the requirement/prevaling security situation, by the States concerned. Some important places of worship are being protected by deployment of CPMF personnel.

RAF is a specialized Force. It is not deployed on regular/permanent basis in any State. RAF is deployed on requirement basis for specific duration for maintaining peace and order during communal disturbances.

(b) The details of deployment are not disclosed in public interest.

(c) & (d) The deployment of these Forces depends upon the overall security scenario, the ability of the States in dealing with various law and order situations and availability of these Forces. The level of deployment of CPFs in any State is dynamic and under goes change depending upon the security situation.